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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.29/BB/17	-	Admission	Rule-6 of IB	AMP Communication Pvt. Ltd., Vs LE Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SUHAAS SHENOY +91 9986643791	AMP COMMUNICATIONS PVT. LTD. OPERATIONAL CREDITOR (PETITIONER)  PRAGATI LAW CHAMBERS B'LORE 560 001	

Counsel for petitioner is present. He requested time to inform the name of IRP as process is still going on seeking his consent, etc.

List it on 11.07.2017.

  
MEMBER (J)

  
MEMBER (T)